GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO- 1750

TO BE ANSWERED ON- 13/02/2023

ADIVASI MAHILA SASHAKTIKARAN YOJANA

1750. SHRI JAYADEV GALLA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total number of proposals received and sanctioned under the Adivasi Mahila Sashaktikaran Yojana for the recent financial year, State-wise, including Andhra Pradesh, district-wise;
- (b) whether an evaluative parameter has been established to assess whether the income generation activities are being carried out successfully post the sanction, if so, the details thereof; and
- (c) the number of accounts that have turned into Non-Performing Assets (NPAs) despite receipt of the loan, since the inception of Yojana, State-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a): National Scheduled Tribes Finance and Development Corporation (NSTFDC), a Central Public Sector Enterprise (CPSE) under the Ministry of Tribal extends concessional loans to the eligible Scheduled Tribe persons for undertaking any income generation activities/ self-employment through its implementing agencies. Adivasi MahilaSashaktikaran Yojana (AMSY) is an exclusive scheme of NSTFDC for economic development of Scheduled Tribes Women under which loans upto 90% for project costing upto ₹2.00 lakh is provided. NSTFDC has not received any proposal under AMSY from the agencies in the State of Andhra Pradesh. However, the Corporation also implement an exclusive scheme for women Self-Help Groups and this scheme is being implemented through Stree Nidhi Credit Co-operative Federation in the State of Andhra Pradesh and Telangana. An amount of ₹10.00 crore covering of 2000 women beneficiaries has been disbursed in the State of Andhra Pradesh during 2021-22.

The detail of state wise number of proposals received and approved under AMSY during 2021-22 is given below:

State	Number of proposals received	Number of proposals approved
Chhattisgarh	02	02
Jammu & Kashmir	01	01
Karnataka	01	01
Kerala	03	03
West Bengal	02	02

- **(b):** The officials of NSTFDC undertakes field visits in co-ordination with the implementing agencies to assess the implementation of the schemes. Further, third party evaluation studies are also carried out for assessing the impact of the schemes of the Corporation.
- (c): There is no account under AMSY which may be classified as Non-Performing Assets since the inception of the scheme.
